



Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/ Jammu  
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Notification  
Srinagar, the 30<sup>th</sup> August, 2017

SRO 360 .- In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint, Shri Mohan Lal Surmal, Election Naib Tehsildar to be the Executive Magistrate of the first class who shall exercise all the powers of an executive Magistrate of the first class within his respective territorial jurisdiction of District, Rajouri.

By order of the Government of Jammu and Kashmir.

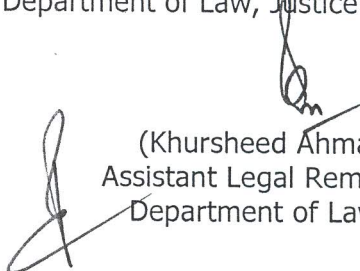
Sd/-  
(Abdul Majid Bhat)  
Secretary to Government,  
Department of L, J&PA

NO:LD(P) 2008/Rajouri/01

Dated: 30-08-2017

Copy to the:-

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu.
3. District Magistrate, Rajouri. This is with reference to his NO. JC/DMR/870 dated 21-08-2017
4. General Manager, Government Press, Srinagar for publication in an extra Ordinary issue of the Government Gazette.
5. SRO Section, Department of Law, Justice and PA ( W.7. S.C).

  
(Khursheed Ahmad Bhat)  
Assistant Legal Remembrancer,  
Department of Law, Justice & PA